

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP 12 /111/2009

CORAM:

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017**

**NAME OF THE COMPANY: Gangaden Vijay Kumar (HUF) & Anr. Vs. M/s Data Infosys Ltd.**

**SECTION OF THE COMPANIES ACT: 111**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s):	Mr. Narender M. Sharma, Mr. Vivek Malik, Mr. Dhawal Jain, Ms. Prachi Gupta, Mr. Aditya Singh, Mr. Akshay Arya, Advocates		
	For the Respondent (s):	Mr. Ramesh Singh and Ms. Swaralipi Deb Roy, Advocates		

**ORDER**

Mr. Ramesh Kumar, Advocate, who had requested for the matter to be taken up post lunch today, is not here.

A request for adjournment is made on his behalf.

At request adjourned to 19<sup>th</sup> January, 2018.

-S-d-1

**(S. K. Mohapatra)**  
**Member (T)**

-S-d-1

**(Ina Malhotra)**  
**Member (J)**